

(b) if so, how this happened and how many persons died on the spot;

(c) whether there is a demand for a foot-path on this Railway Bridge; and

(d) if so, the steps being taken to fulfil this long standing urgent demand?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) On 28-5-62 three trespassers were run over and killed by No. 328 Up Passenger between Mundhewadi and Pakni stations.

(c) There have been suggestions for a foot path but on Railway Bridges it is an exception rather than a rule to provide foot path. Railway Staff manage without a foot path on their inspections of the track and the Bridge. General public are not expected to trespass on the Bridge as it is dangerous for them.

(d) On the type of girders of this bridge, it would not be possible to provide a foot path.

श्री तुलसीदास जाधव : श्रीमन्, आज मे दस घण्टे माल पहने इस रेलवे ब्रिज के साथ फुटपाथ था और उस के ऊपर से लोग आते जाते थे। उस पेरिया के लोगों को उधर उधर जाने के लिये दूसरा रास्ता नहीं है और रेलवे लाइन पर से ही लोग आते जाते हैं जिस से कि बार बार एक्सीडेंट्स हो जाते हैं और इन एक्सीडेंट्स को बन्द करने के लिये फुटपाथ बनाना जरूरी है। मैं जानना चाहता हूँ कि गवर्नमेंट इस फुटपाथ को बनाना जरूरी समझती है या नहीं ?

Shri S. V. Ramaswamy: Before 1938 there was a foot-path, but even then it was not open to the general public, and the notice had been put up that trespassers would be prosecuted. But, in 1938, this bridge was renewed, and that was of a different type altogether, and the experts say that it cannot take a foot-path.

श्री तुलसीदास जाधव : रेलवे डिपार्टमेंट और महाराष्ट्र स्टेट इन दोनो में इस फुटपाथ के बारे में पत्र-व्यवहार और लिखापढ़ी हुए हैं। उसके बाद रेलवेज ने कहा है कि उस के बारे में हम विचार कर रहे हैं और दूसरी तरफ ऐसा उत्तर देते हैं कि यह रेलवे ब्रिज रेलवेमैन और रेलवेज के लिये है। अब इसके क्या मानी है ? मेरी प्रार्थना है कि यह फुटपाथ बनाना बहुत जरूरी है और मैं जानना चाहता हूँ कि क्या इस के बारे में रेलवेज विचार करेगी ?

अध्यक्ष महोदय : विचार करके ही तो सरकार ने बतला दिया है कि यह फुटपाथ नहीं हो सकता है। ऐक्स्पर्ट्स ने उनको यह मलाह दी है कि वहां फुटपाथ नहीं हो सकता है।

श्री तुलसीदास जाधव : एक प्रश्न मैं और पूछना चाहता हूँ ?

अध्यक्ष महोदय : दोनों बार आप ने वही मुझाव दिया है और उसी को मुझाव आप दुहरा रहे हैं। मैं और सवाल करने की उजाजत नहीं दे सकता।

श्री तुलसीदास जाधव : अध्यक्ष महोदय, केवल एक

अध्यक्ष महोदय : आईए, आईए।

Import of Wireless Sets

S.N.Q. 21. Shri Muthyal Rao: Will the Minister of Defence be pleased to state:

(a) whether the attention of the Government of India has been drawn to the report published in the *Hindustan Times* dated the 15th January, 1962, that the Government has been swindled of lakhs of rupees in the import of wireless sets and that these sets were obtained from a French firm through Bharat Electronics Ltd. at inflated rates;

(b) if so, whether they have examined the truth or otherwise of this report; and

(c) the result thereof?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah):
(a) Yes, Sir.

(b) Yes, Sir. The allegations contained in the report have been carefully examined by the Ministry of Defence and also by the Special Police Establishment.

(c) The allegations are found to be baseless. The prices charged for the Wireless Sets in question were not excessive. The entire transaction was strictly normal and above board.

Shri Muthyal Rao: May I know whether the generators supplied by the firm for about Rs. 2,000 each were found to be the same that Government have been buying for Rs. 385 each from the American manufacturers?

Shri Raghuramaiah: There is no truth in that either. In fact, we have not purchased any generator direct from the American manufacturers. As regards price, verifications were made; they have disclosed no such disparity.

WRITTEN ANSWERS TO
QUESTIONS

**Co-operative Movement in Road
Transport**

{ **Shri A. V. Raghavan:**
*1576. { **Shri Pottakkatt:**
 { **Shri Warrior:**

Will the Minister of **Transport and Communications** be pleased to state:

(a) what progress the co-operative movement has attained in the matter of road Transport;

(b) what steps Government propose to take to promote the co-operative movement in the transport sector so as to serve as an effective balancing force between the private and the public sectors; and

(c) the number of transport co-operative societies registered in the years 1960, 1961 and 1962 so far?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A statement giving the information required is laid on the Table of the House. [See Appendix IV, annexure No. 70].

Import of Wheat

*1577. **Shri P. C. Borooah:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether 250 thousand tons more of American wheat is to be imported from the United States under P.L. 480 agreement of 1960; and

(b) if so, when it is expected to reach here?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) About July/August 1962.

अनाजों की मूल्य-सीमा

*१५७८. { श्री ओंकार सिंह :
 { श्री बड़े :
 { श्री कछवाय :
 { श्री बोरवा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) अनाजों की मूल्य-सीमा निश्चित करने की दिशा में अब तक क्या प्रगति हुई है ;

(ख) क्या सरकार इस प्रयोजन के लिये कोई समिति बनाने का विचार कर रही है ; और

(ग) यदि हां, तो यह समिति कब तक बनाई जायेगी ?